

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/851/IB/2020 IN MA/175/2019

PETITION NUMBER : CP/283/2018

NAME OF THE APPLICANT : State Tax Officer (Kumbakonam)

NAME OF THE RESPONDENT : Mr.S.Rajagopal (Liquidator) M/s. Unicare Pharma Ltd

UNDER SECTION : 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **15.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS